CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri K.N. Sinha, Member
- 3. Shri Bhanu Bhushan, Member
- 4. Shri A.H. Jung, Member

I.A.No.58/2005 in Petition No. 7/2004

In the matter of

Application for grant of licence for inter-state trading in electricity to Sumex Organics Private Limited, Mumbai.

And in the matter of

Sumex Organics Private Limited ... Applicant

And in the matter of

Vinergy International Private Limited

ORDER

Based on an application made under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act), Sumex Organics Private Limited was on 12.7.2004 granted licence as a category `B` electricity trader for trading in whole of India, except the State of Jammu & Kashmir, subject to the terms and conditions contained in the licence.

2. The present interlocutory application has been made to inform that the name of the company is changed from Sumex Organics Private Limited to Vinergy International Private Limited with effect from 6.10.2005. The certificate of change of name dated 6.10.2005 issued by Asst. Registrar of Companies, Maharashtra, Mumbai has been placed on record along with the present application. A prayer is made to note and take on record the change in the

name of Sumex Organics Private Limited to Vinergy International Private Limited on the licence issued on 12.7.2005 in favour of Sumex Organics Private Limited.

3. Consequent to issue of certificate of change of name by the Asst. Registrar of Companies, Maharashtra, Mumbai, as noted above, we direct that in the Commission's records, name of the licensee be changed from "Sumex Organics Private Limited" to "Vinergy International Private Limited" and an endorsement to that effect be made by Secretary of the Commission on the licence certificate already issued on 12.7.2004 in favour of Sumex Organics Private Limited.

4. A copy of this order be sent to the Central Government in Ministry of Power and CEA in terms of sub-section (7) of Section 15 of the Act for their information and record.

5. With the above order, IA No. 58/2005 stands disposed of.

sd/-	sd/-	sd/-	sd/-
(A.H.JUNG)	(BHANU BHUSHAN)	(K.N.SINHA)	(ASHOK BASU)
MEMBER	MEMBER	MEMBER	CHAIRMAN

New Delhi, dated the 3rd November 2005